

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOS. 269 & 270 of 2017 IN
DFR No.1011 of 2017**

Dated: 17th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Bajaj Finserv Ltd. & Ors.

...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Jafar Alam
Mr. Vishal Binod

Counsel for the Respondent(s) : Mr. Buddy A.Ranganadhan
Mr. Raunak Jain for R.1

ORDER

IA NOS. 269 & 270 of 2017

(Appl. for leave to file appeal & Condonation of delay in filing)

Issue notice to the Respondents returnable on 08.05.2017. Dasti, in addition, is permitted.

List the matter on **08.05.2017**.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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